

F.No.E19016/05/2014-E&A
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act, 2006)
(Imports Division)
FDA Bhawan, Kotla Road, New Delhi - 110002

The 5 December, 2015

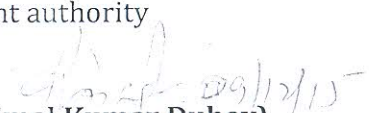
ORDER

Dr. Jestu George, Deputy Director is hereby appointed as the **Authorised Officer** for the jurisdiction of Cochin port for clearance of imported food at these locations w.e.f. 9.12.2015 till further orders in terms of the provisions contained in Section 47(5) of FSS Act, 2006. The address and contact details of the Authorized Officer are given below:

Dr. Jestu George Authorised Officer (Cochin Port)
Food Safety and Standards Authority of India, Regional Office- Southern Region Ministry of Health & Family Welfare Government of India First Floor, Marine Building, North End P.O, Willingdon Island, Cochin-682 003. Kerala Phone no.: 0484-2666256 (Telefax) Email: aocochin@fssai.gov.in

2. Sh. Doles P.E., Authorized Officer, is appointed as the Link Officer for Dr. Jestu George and, as such, will discharge the functions of Authorized Officer, for the jurisdiction of Cochin port in absence of Dr. Jestu George.

This order issues with the approval of the competent authority


(Bimal Kumar Dubey)
Director (Imports), FSSAI

Copy for information to:

1. PPS to Chairperson, FSSAI
2. PS to CEO, FSSAI
3. Director (Codex/FA/Est/IEC), FSSAI
4. Director (PA, QA, Legal), FSSAI
5. Director (Enforcement & Surveillance), FSSAI
6. AD (Mgmt), FSSAI
7. DD (Finance/Accounts)
8. Assistant Director (Imports), FSSAI
9. Assistant Director (Establishment), FSSAI
10. National Institute for Smart Government (NISG), YSR Bhawan, Financial District, Nanakramguda, Rajendra Nagar, Hyderabad-500 032